

POST OFFER PUBLIC ANNOUNCEMENT

CONSTRONICS INFRA LIMITED

Corporate Identification Number (CIN): L45100TN1992PLC022948

Registered Office: No.3/2, Third Floor, Narasimmapuram, Sai Baba Colony, Mylapore,
Chennai, Tamil Nadu – 600 004. Contact No: 044 – 4858 9999;

Website: www.constronicsinfra.com Email ID: info@constronicsinfra.com

OPEN OFFER FOR ACQUISITION OF 28,85,000 (TWENTY EIGHT LAKHS EIGHTY FIVE THOUSAND ONLY) FULLY PAID UP EQUITY SHARES OF RS. 10/- EACH FROM THE SHAREHOLDERS OF CONSTRONICS INFRA LIMITED (“CIL” / “TARGET COMPANY”) BY MR. J. VISHNU VARDHAN (ACQUIRER) PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED (“SEBI (SAST) REGULATIONS”).

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer (“Manager”), on behalf of the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“SEBI (SAST) Regulations, 2011”) in respect of Open Offer (“Offer”) to acquire 28,85,000 (Twenty Eight Lakhs Eighty Five Thousand Only) Equity Shares of Rs. 10/- each, being constituting 40.02% of the Target Company on a fully diluted basis at a price of Rs. 5.70/- (Rupees Five and Seventy Paise Only) (“Offer Price”). This Post Offer Public Announcement is to be read with Public Announcement dated February 22, 2021 (“PA”) along with the Detailed Public Statement (“DPS”) published on March 01, 2021 in Business Standard (English – All Editions), Business Standard (Hindi – All Editions), Makkal Kural (Tamil – Chennai Edition) and Mumbai Lakshadeep (Marathi – Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Constronics Infra Limited			
2	Name of the Acquirer and PAC	Acquirer: Mr. J Vishnu Vardhan PAC: Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Cameo Corporate Services Limited			
5	Offer Details				
(a)	Date of Opening of the Offer	April 06, 2021 (Tuesday)			
(b)	Date of Closure of the Offer	April 22, 2021 (Thursday)			
6	Last Date of Payment of Consideration	May 06, 2021 (Thursday)			
7	Details of Acquisition	Proposed in the Offer Document		Actual	
7.1	Offer Price	Rs. 5.70/-		Rs. 5.70/-	
7.2	Aggregate number of shares tendered	28,85,000		11,810	
7.3	Aggregate number of shares accepted	28,85,000 ⁽¹⁾		11,810	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,64,44,500/-		Rs. 67,317/-	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirer along with PAC before Agreements / Public Announcement	1,24,229	1.72%	1,24,229	1.72%
7.6	Shares Acquired by way of Agreements	9,10,533	12.63%	9,10,533 ⁽²⁾	12.63% ⁽²⁾
7.7	Shares Acquired by way of Open Offer	28,85,000 ⁽¹⁾	40.02% ⁽¹⁾	11,810	0.16%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirer along with PAC	39,19,762	54.37%	10,46,572	14.52%
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	58,89,193	30,04,193	58,89,193	58,77,383
	In %	81.69%	41.67%	81.69%	81.53%

Note:

- 1) Assuming full acceptance under the Open Offer.
- 2) Share Purchase Agreement transaction is yet to complete & is under process.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirer accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. No.3/2, Third Floor, Narasimmapuram, Sai Baba Colony, Mylapore, Chennai, Tamil Nadu – 600 004.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER



ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)

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Contact Person: Mr. Deepak Biyani